

BUSINESS ADVISORY COMMITTEE

TWENTIETH REPORT
(Third Lok Sabha)

The Business Advisory Committee held a sitting on Wednesday, the 20th November, 1963.

2. The Committee recommend allocation of time to the following items of Government legislative and other business as shown against each item:

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| (1) The Slum Areas (Improvement and Clearance) Amendment Bill, 1963.
(Consideration and passing)
<i>For reference to Joint Committee</i> | 3 hours |
| (2) The Requisitioning and Acquisition of Immovable Property (Amendment) Bill, 1963.
(Consideration and passing) | 3 hours |
| (3) The Preventive Detention (Continuance) Bill, 1963.
(Consideration and passing) | 10 hours |
| (4) Discussion and voting of the Supplementary Demands for Grants (General) for 1963-64. | 3 hours |
| (5) Discussion and voting of the Demands for Excess Grants (Railways) for 1961-62. | 2 hours |
| (6) Discussion on sugar and cur ^{food} situation with particular reference ^{particular reference} to rice & sugar | 10 hours |
| (7) Discussion on rice situation. | hours |

NEW DELHI,
November 20, 1963.
Kartika 29, 1885 (Saka).

Hukam Singh
(HUKAM SINGH)
Chairman,
Business Advisory Committee.